

heart of Rajasthan. It has a population of about 4 lakh. There is the place where Maharishi Dayanand Saraswati attained 'Nirvana'. Besides, the holy shrine of the famous Sufi saint, Khawja Sahib and the renowned pilgrim centre of Pushkar where lakhs of Indian and foreign visitors come for 'darshana' and attain spiritual gain, are also situated there. Ajmer has a peculiar identity as a tourist place also.

Such a famous city is still devoid of an air link and as a result, the tourists visiting Ajmer and Pushkar have to first land at Jaipur by air and thereafter proceed to Ajmer by road. The road journey causes them a lot of inconvenience. The famous army cantonment, Nasserabad and the industrial towns of Byawar and Kishanganj are also situated near Ajmer.

Hence, keeping all these facts in view, Ajmer deserves to be air-linked. The Government of Rajasthan has even allotted land for the aerodrome at Saradhana village near Ajmer and the Airport Authority of India has conducted a survey thereof. It is deplorable that an aerodrome has not been constructed at Ajmer so far.

Therefore, I strongly urge upon the Government of India to construct an aerodrome without further delay at the historic city of Ajmer, the heart of Rajasthan and link it with other air routes of the country.

[English]

(ii) Need to Construct Bridge at Kuzhithurai on the Trivandrum-Kanyakumari National Highway

SHRI N. DENNIS (Nagercoil) : Sir, there is an urgent need to replace the very old and dilapidated bridge at Kuzhithurai on the Trivandrum-Kanyakumari National Highway. It is posing grave danger to the passengers and vehicular traffic. There are many cracks and holes in it, the basement of the pillars of this bridge is gravely damaged and the supporting temporary angular pillars subsequently provided are also damaged by the river water. So at any moment it may collapse. Such an occurrence would be disastrous. This National Highway is one of the prestigious and busiest roads in the country. Realising all these aspects, the Government have graciously included the construction of a new bridge in the Eighth Five Year Plan. The acquisition work is completed. But it is regrettable to note that steps have not yet been taken for the execution of this very important and urgent work. So, I urge upon the Government to take immediate steps for the execution of the work without any further delay.

(iii) Need to implement 15-point programme to protect interests of muslims

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : Sir, the National Minority Commission may kindly be

urged upon to enquire into the matter of the present position of Waqf property in West Bengal which has been very badly managed causing thereby untold sufferings to the minorities. The Minority Commission may also look into the position of sanctioning to recognition of Madrasas in West Bengal, most of which are yet to get any grant or sanction at a higher grade. The interest of minority cannot be safeguarded unless the 15-Point Programme of Government of India for the Communal Harmony is implemented in every part of India.

[Translation]

(iv) Need to take steps to protect Revali Dam in Bahraich District of Uttar Pradesh.

SHRI BENI PRASAD VERMA (Kaiserganj) : Mr. Speaker, Sir, there is an imminent danger of breach in Rawali dam in district Bahraich of Uttar Pradesh. In the event of breach of this dam, constructed on river Ghaghara, more than two lakh families will be rendered homeless and lakhs of hectares of land will be inundated. I urge upon the Government to immediately take preventive measures in order to check the breach in the dam... (Interruptions)..*

[English]

SHRI RAM NAIK (Bombay North) : Sir, I am on point of order. Under Rule 377 only that statement could be given which is already approved. But the hon. Member has said something which is not a part of his approved statement.

MR. SPEAKER : I agree with you. It will not form part of the statement.

(v) Need to construct a railway over bridge in Fatehpur town of Uttar Pradesh

SHRI VISHAMBHAR PRASAD NISHAD (Fatehpur) : Mr. Speaker, Sir, in the absence of a railway bridge in district Fatehpur of Uttar Pradesh, the traffic gets jammed causing accidental death to hundreds of people every year.

I urge upon the Government to construct a bridge across the railway line in Fatehpur city.

(vi) Need to give compensation to victims of police firing in Uttarakhand movement

SHRI SATPAL MAHARAJ (Garhwal) : Mr. Speaker, Sir, with your kind permission, I would like to draw the attention of the Government towards the following matter of public importance.

As per the High court order, nearly Rs. 36 crore were allocated as compensation to the killed, injured

* Not Recorded.